

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2374
ANSWERED ON:17.03.2008
PRODUCTION OF SILK WORM SEED
Ahir Shri Hansraj Gangaram

Will the Minister of TEXTILES be pleased to state:

- (a) the targets fixed and achieved regarding seed production under the Central Silk-Worm Seed Committee during each of the last three years and thereafter, till date, State-wise;
- (b) the amount provided for this purpose during the said period State-wise and Union-territory-wise;
- (c) the demand and availability of silk-worm seed in the country, State-wise;
- (d) whether the demand for silk-worm seed is more than its availability; and
- (e) if so, the details thereof alongwith the measures taken by the Government to increase its production and achievements made in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES(SHRI E.V.K.S. ELANGO VAN)

(a): Central Silkworm Seed Committee (CSSC) is an Apex body to oversee implementation of Seed Sector reforms in India. State-wise targets and achievements made by the Silkworm Seed Production Centres (SSPCs) functioning under National Silkworm Seed Organisation (NSSO) of CSB during the last three years (2004-05 to 2006-07) and during the current year (2007-08) are given below:

(Unit : lakh dfls)

State	2004-05	2005-06	2006-07	2007-08				
	Target	Achmnt	Target	Achmnt	Target	Achmnt	Target	Achmnt
Karnataka	90.00	111.86	104.00	119.78	110.00	137.12	93.60	102.99
Tamil Nadu	17.00	10.03	29.00	20.32	25.00	28.13	21.80	14.51
Andh.Pradesh	28.50	18.99	24.00	19.67	24.00	22.14	20.30	20.39
Kerala	7.00	15.17	16.00	12.70	16.00	15.40	14.40	10.85
Maharashtra	5.00	2.56	0.26					
West Bengal	60.00	67.82	60.00	62.82	64.00	79.63	61.35	50.96
Orissa	0.74	0.32	1.00	0.67	1.00	0.73	0.80	0.69
J & Kashmir	5.06	5.98	5.54	6.18	5.10	7.35	7.00	5.53
Uttarakhand	10.00	6.42	8.10	7.40	9.56	9.37	12.00	7.95
Total	223.30	239.15	247.64	249.80	254.66	299.87	231.25	213.87

till Jan-2008

(b): Amount provided for production of above given silkworm seed during the last three years (2004-05 to 2006-07) and during the current year (2007-08) are given below:

(Amt. in lakh Rs.)

State/Years	2004-05	2005-06	2006-07	2007-08
Karnataka	702.67	885.39	889.08	869.41
Tamil Nadu	110.95	145.88	179.43	142.56
And.Pradesh	157.28	207.37	218.28	199.81
Kerala	53.29	60.90	88.29	58.37
Maharashtra	11.31	7.72	6.38	5.59
West Bengal	275.02	336.73	351.41	325.99
Orissa	25.64	27.64	31.28	35.07
J & Kashmir	35.42	36.94	41.08	35.44
Uttarakhand	65.48	70.78	75.41	66.16
Total	1437.06	1779.35	1880.64	1738.40

till Jan-2008

(c) & (d): Silkworm commercial dfls (Disease free egg layings) are prepared against the demand and are fully distributed, therefore demand for Seeds is fully met by three agencies viz., Central Silk Board, State Sericulture Departments and Private Licensed Seed Producers (LSPs). Statewise production of silkworm seeds through these agencies during 2006-07 is placed at the Annexure.

(e): Government of India has taken-up various Schemes during XI Plan period to support private LSPs to increase their silkworm seed production. Support is also provided to State Sericulture Departments to become self sufficient in production of quality silkworm seed.

The details of the Schemes are as follows:

Central Sector Schemes:

The Scheme entitled `Seed Organisation & HRD` has been sanctioned by the Govt. of India with an outlay of Rs.7.86 crores for mulberry sector. The details of the 12 components of the Scheme are indicated below:

1. Support to Mulberry Seed Crop Rearers (Adopted Seed Rearer) for quality seed cocoon generation.
2. Empowerment of Licensed Seed Producers by skill development.
3. Franchise Support System in silkworm seed distribution through chawki rearing support.
4. Infrastructure improvement in Basic Seed Farms (BSFs) and Silkworm Seed Production Centres (SSPCs) of NSSO.
5. Infrastructure for implementation of provisions of the CSB (Amendment) Act, 2006 - Establishment of Office for Central Silkworm Seed Committee.
6. Publicity for quality silkworm seed production by LSPs.
7. Hiring of experts / professionals / Subject Matter Specialists for implementation of various schemes formulated under mulberry seed sector.
8. Hiring of experts for implementation of CSB (Amendment) Act, 2006.
9. Training of staff for quarantine testing of silkworm eggs under mulberry and non-mulberry sector.
10. Training of Seed Officers.
11. Support for up-grading skills of seed farmers in non-traditional states under Mulberry Sector.
12. Support for disease monitoring in the existing seed production network across the country.

Centrally sponsored Catalytic Development Programme:

Following Schemes have been sanctioned by the Govt. of India for implementation in different States in collaboration with the State Governments:

1. Support for upgrading existing Seed/Grainage Units under Mulberry Sector.
2. Support to establish large scale Bivoltine Seed production Grainages in Public & Private Sector.
3. Assistance of seed testing facilities in Public/Private Grainages (for quality seed production).
4. Assistance for mulberry silkworm seed production:

(a) 3 P1 Grainages

(b) 1 P2 Grainage

Annexure

State-wise and Agency-wise Mulberry production of dfls. (as reported by DOS of States and NSSO) during the year 2006-07

(DfLs in Lakh Nos.)

States	2006-07			
	State CSB LSP's Total			
A. Traditional States				
Andhra Pradesh	65.95	22.14	813.35	901.44
Jammu and Kashmir	19.21	7.35	-	26.56
Karnataka	220.49	137.12	864.31	1221.92
Tamilnadu	59.79	28.13	42.54	130.46
West Bengal	31.54	79.63	385.39	496.56
Sub-Total (A)	396.97	274.37	2105.59	2776.93

B. Non-Traditional States

Arunachal Pradesh	0.08	-	-	0.08
Assam	2.29	-	-	2.29

Bihar	1.72	-	-	1.72
Chattisgarh	0.69	-	-	0.69
Gujarat	-	-	-	0.00
Haryana	-	-	-	0.00
Himachal Pradesh	0.00	-	-	0.00
Jharkhand	0.30	-	-	0.30
Kerala	0.00	15.40	-	15.40
Madhyapradesh	6.03	-	-	6.03
Maharashtra	2.56	-	-	2.56
Manipur	10.00	-	-	10.00
Meghalaya	1.63	-	-	1.63
Mizoram	3.00	-	-	3.00
Nagaland	0.00	-	-	0.00
Orissa	0.00	0.73	-	0.73
Punjab	1.00	-	-	1.00
Rajasthan	-	-	-	0.00
Sikkim	0.08	-	-	0.08
Tripura	0.30	-	-	0.30
Uttarakhand	0.00	9.37	-	9.37
Uttarpradesh	7.75	-	-	7.75
Sub-Total (B)	37.42	25.50	0.00	62.92
Grand Total	434.39	299.87	2105.59	2839.85
Percentage of Distribution	15.3	10.6	74.1	100.0

Source: DOS of all the States & NSSO
SS: 12-12-2007